

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF METALOGIC DATA CONSULTING PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	METALOGIC DATA CONSULTING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	10 th September, 2020
3.	AUTHORITY UNDER WHICH CORPORATE PERSON	ROC Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900TN2020FTC137825
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	'Arukul' III Floor, Door No. 2/3 (ABM) Arch Bishop Mathias Ave, Boat Club Road, Chennai, TN - 600028
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18 th June, 2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	No.22, West Wing, Luz Golden Enclave, 180, Luz Church Road, Mylapore, Chennai-600004 Email: ksrics.ip@gmail.com Telephone No.: 9444867208 IBBI/IPA-002/IP-N01123/2021-2022/13654
8.	LAST DATE FOR SUBMISSION OF CLAIMS	17 th July, 2025

Notice is hereby given that the METALOGIC DATA CONSULTING PRIVATE LIMITED has commenced voluntary liquidation on 18th June, 2025

The stakeholders of METALOGIC DATA CONSULTING PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 17th July, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SRIRAM KRISHNAMOORTHY

Liquidator for METALOGIC DATA CONSULTING PRIVATE LIMITED

IP No.

IBBI/IPA-002/IP-N01123/2021-2022/13654

Date 23.06.2025

Place: Chennai